

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 51

IA 124/2023 IA 176/2023 IA 236/2023 In CP/276(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 20.03.2024

NAME OF THE PARTIES: **DR. DIPEN KAILASHCHANDRA**
AGRAWAL V/S NAG VIDARBHA
CHAMBER OF COMMERCE

Section 213, 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

1. Ms. Samiksha Parekh, Advocate i/b Dewani Associates appeared for the Petitioner.
2. Mr. Aman Kacheria, Advocate a/w Mr. Siddharth Shankar, Advocate i/b Agarwal & Dhanuka Legal appeared for the Respondent.
3. Adv. Aashray Chaudhary h/f Adv. Jatin Kumar for the Administrator.
4. At the request of Counsel appearing for the Petitioner, list this matter along with IAs' on **26.03.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)